

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15193/2026 BLAPL/5267/2026	MRUTYUNJAY SAHOO VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	SIMULIA /108 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000500/2026
2	D-BLAPL/15162/2026 BLAPL/5268/2026	DILIP GARADIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /319 /2025 A.D.J.,RAYAGADA(Rayagada ) CT/0000077/2025
3	D-BLAPL/15216/2026 BLAPL/5269/2026	NARAYANA SWAIN @ NARAYAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	G.R.P.S.,BERHAMPUR /147 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000023/2025
4	D-BLAPL/15156/2026 BLAPL/5270/2026	LACHMAN MADKAMI @ LACHMU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /523 /2023 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000028/2024
5	D-BLAPL/15161/2026 BLAPL/5271/2026	AJIT ORAM VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SUNDARGARH TOWN /473 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000147/2025
6	D-BLAPL/13504/2026 BLAPL/5272/2026	PARAS KAR VS STATE OF ODISHA	DIBYA RANJAN SINHA VS	NAYAPALLI P.S. /149 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000322/2026
7	D-BLAPL/15168/2026 BLAPL/5273/2026	GOPAL PUTEL VS STATE OF ODISHA	SK. ZAFARULLA VS	BOLANGIR TOWN /135 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000003/2026
8	D-BLAPL/14524/2026 BLAPL/5274/2026	ASHOK NANDA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000072/2025
9	D-BLAPL/15243/2026 BLAPL/5275/2026	DILLIP HARIJAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ORKEL /81 /2026 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000119/2026
10	D-BLAPL/14889/2026 BLAPL/5276/2026	NIRANJAN GHASI @ GEJA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /535 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000034/2026
11	D-BLAPL/14963/2026 BLAPL/5277/2026	ANIL BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	NACHUNI /43 /2026 A.D.J.,BHUBANESWAR(Khordha ) TR/0000099/2026

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12	D-BLAPL/15091/2026 BLAPL/5278/2026	SALMAN PAL @ SALMAN PALO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000071/2025
13	D-BLAPL/15255/2026 BLAPL/5279/2026	ARTA HARIJAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /23 /2026 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000160/2026
14	D-BLAPL/15314/2026 BLAPL/5280/2026	TUNA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /191 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000302/2025
15	D-BLAPL/15362/2026 BLAPL/5281/2026	PRADOSH NAYAK @ AARIYAN VS STATE OF ODISHA	DEBASIS SWAIN VS	DHARMASALA /134 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000575/2026
16	D-BLAPL/13602/2026 BLAPL/5282/2026	ARUNA RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /217 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000089/2025
17	D-BLAPL/15223/2026 BLAPL/5283/2026	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	ABHISHEK DASH VS	KEONJHAR TOWN /974 /2025 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000044/2026
18	D-BLAPL/14599/2026 BLAPL/5284/2026	SHARAT NAIK @ SARAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /178 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000027/2026
19	D-BLAPL/15187/2026 BLAPL/5285/2026	DHANURJAY KHADIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /76 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000388/2026
20	D-BLAPL/15188/2026 BLAPL/5286/2026	BHUBANE BISHI @ GANA VS STATE OF ODISHA	DHANANJAYA MUND VS	DHARAMGARH /51 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000114/2026
21	D-BLAPL/15256/2026 BLAPL/5287/2026	KRUSHNA CHANDRA PADHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /74 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000087/2026
22	D-BLAPL/15191/2026 BLAPL/5288/2026	K. MOHAN DORA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /369 /2023 A.D.J.,KODALA(Ganjam) ST/0000140/2024
23	D-BLAPL/15198/2026	SANDIP @ SANDIP KUMAR SAMAL @ KALIA	PRIYA RANJAN SINGH	HINDOL /110 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5289/2026	VS STATE OF ODISHA	VS	S.D.J.M.,HINDOL(Dhenkanal) GR/0000322/2026
24	D-BLAPL/15289/2026 BLAPL/5290/2026	UDDHABA DEBGURU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BANGOMUNDA /69 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000025/2026
25	D-BLAPL/15037/2026 BLAPL/5291/2026	JATIN RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /80 /2026 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000066/2026
26	D-BLAPL/15315/2026 BLAPL/5292/2026	PRADEEP PALTASINGH @ KALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /66 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000049/2026
27	D-BLAPL/15316/2026 BLAPL/5293/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /152 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000143/2026
28	D-BLAPL/15367/2026 BLAPL/5294/2026	ADITYA PATRA VS STATE OF ODISHA	LAXMIPRIYA BEHERA VS	BELLAGAON /33 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000131/2026
29	D-BLAPL/15427/2026 BLAPL/5295/2026	RASMI RANJAN BHOL @ RASHMI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000175/2025
30	D-BLAPL/15429/2026 BLAPL/5296/2026	KRISHNA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000037/2025
31	D-BLAPL/13359/2026 BLAPL/5297/2026	SASANKA @ SUSANKAR RAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	M.V.79 /89 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000037/2023
32	D-BLAPL/15431/2026 BLAPL/5298/2026	HAPUS @ HAKIM KHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /92 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000025/2026
33	D-BLAPL/15080/2026 BLAPL/5299/2026	AHWAN KUMAR DALAI @ AHWAN DALAI VS STATE OF ODISHA	SATYA RANJAN PATI VS	BADAGODA P.S. /294 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000584/2026
34	D-BLAPL/15301/2026 BLAPL/5300/2026	SUNIL KUMAR VS	BYOMOKESH SAHOO VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur)

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35	D-BLAPL/15303/2026 BLAPL/5301/2026	STATE OF ODISHA RAKESH SAMANTRAY @ RAKA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	TR/0000142/2025 SPL.TASK FORCE /26 /2022 2ND A.D.J.,KHURDA(Khordha ) TR/0000103/2022
36	D-BLAPL/15432/2026 BLAPL/5302/2026	STATE OF ODISHA KHURI BEGUM VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /92 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000025/2026
37	D-BLAPL/15317/2026 BLAPL/5303/2026	STATE OF ODISHA SANU @ SHIBA PRASAD DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SPECIAL CRIME UNIT /8 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000625/2025
38	D-BLAPL/15318/2026 BLAPL/5304/2026	STATE OF ODISHA DIBAKAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /242 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000254/2026
39	D-BLAPL/15435/2026 BLAPL/5305/2026	STATE OF ODISHA PITABASH SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NCB BHUBANESWAR /3 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000155/2025
40	D-BLAPL/15320/2026 BLAPL/5306/2026	STATE OF ODISHA BABY @ RAJAN KUMAR SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /88 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000045/2026
41	D-BLAPL/15340/2026 BLAPL/5307/2026	STATE OF ODISHA GOPAL HARIJAN VS STATE OF ODISHA	ANKANN PANDA VS	KESINGA /21 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000020/2026
42	D-BLAPL/15444/2026 BLAPL/5308/2026	STATE OF ODISHA HINA NAIK @ GOBARDHAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000024/2026
43	D-BLAPL/15355/2026 BLAPL/5309/2026	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	NAYAPALLI P.S. /303 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000301/2026
44	D-BLAPL/15359/2026 BLAPL/5310/2026	STATE OF ODISHA BISWANATH GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /284 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000773/2026
45	D-BLAPL/15445/2026 BLAPL/5311/2026	STATE OF ODISHA KANHU CHARAN MAHARANA VS STATE OF ODISHA	LAXMAN PRADHAN VS	MUNIGUDA /188 /2025 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000330/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/15605/2026 BLAPL/5312/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	SAMAL /290 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000071/2025
47	D-BLAPL/15364/2026 BLAPL/5313/2026	SUJIT MISHRA VS STATE OF ODISHA	AMBARISH MISHRA VS	SONEPUR /152 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000052/2026
48	D-BLAPL/15473/2026 BLAPL/5314/2026	MD. ASGAR ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 A.D.J.,KEONJHAR(Kendujhar) ST/0000021/2026
49	D-BLAPL/15344/2026 BLAPL/5315/2026	SUDHANSU KHORA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /4 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000003/2026
50	D-BLAPL/15474/2026 BLAPL/5316/2026	PRABINA MAJHI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KARLAPAT /10 /2026 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000049/2026
51	D-BLAPL/15346/2026 BLAPL/5317/2026	RUHEN BENYA VS STATE OF ODISHA	T.NARAYANA MURTY VS	KORAPUT SADAR /73 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000319/2026
52	D-CMAPL/18790/2026 CMAPL/82/2026	LINGARAJ STONE CRUSHER ,KHORDHA VS ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD.,BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// ()
53	D-CMP/15002/2026 CMP/919/2026	SARBESWAR MOHAPATRA VS MALATI MOHAPATRA	LALATENDU RAY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) Intest/0000005/2008
54	D-CMP/23820/2026 CMP/920/2026	DIBYANARAYAN CHANDRA SINGH VS PRINCIPAL OF NAYAGARH AUTONOMOUS COLLEGE, NAYAGARH	HARIPAD MOHANTY VS	// S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CS/0000063/2015
55	D-CMP/23535/2026 CMP/921/2026	SIBANARAYAN AGRAWAL VS SANKARLAL AGRAWAL	AMIT PRASAD BOSE VS	// ADDL.CIVIL JUDGE(JR.DIV.),KANTABARA CS/0000012/2013
56	D-CMP/23474/2026 CMP/922/2026	CHITTARANJAN SARANGI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),NILAGIRI(Balেশwar) CS/0000016/2011
57	D-CMP/23782/2026	AINTHA PRADHAN	SASWATI SOUMYA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/923/2026	VS SOUMYARANJAN SATHUA	VS	CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000134/2023
58	D-CONTC/16758/2026 CONTC/3231/2026	PRAJNA PARIMITA NAYAK VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()
59	D-CONTC/22074/2026 CONTC/3232/2026	PADMABATI DASH VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	SAROJ KUMAR PADHY VS	// ()
60	D-CONTC/23686/2026 CONTC/3233/2026	UTTAM KUMAR GARNAYAK VS BHASKARJYOTI SHARMA, IAS	JIBAN KANTA PATTANAIAK VS	// ()
61	D-CONTC/17863/2026 CONTC/3234/2026	DULARI KISKU VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// ()
62	D-CONTC/17867/2026 CONTC/3235/2026	SUNIL SOREN VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// ()
63	D-CONTC/17931/2026 CONTC/3236/2026	PRATIVA MADLI VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// ()
64	D-CRLA/13220/2026 CRLA/465/2026	UDITSWAPNA SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	KAMAKHYANAGAR /267 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000030/2026
65	D-CRLA/15664/2026 CRLA/466/2026	PRAVATI SWAIN VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /57 /2016 SPECIAL JUDGE(VIGILANCE),DHENKANAL GR/0000091/2016
66	D-CRLMC/15154/2026 CRLMC/1755/2026	AMIR @ AMIRUDDIN SAHAJI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BASUDEVPUR /137 /2017 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000268/2017
67	D-CRLMC/14804/2026 CRLMC/1756/2026	ASHOK KUMAR BERA VS AKSHAYA KUMAR SETHI	RAJENDRA NARAYAN ROUT VS	// PRESIDING OFFICER, O.P.I.D. COURT,BHADRAK CRREV/0000048/2024
68	D-CRLMC/15440/2026 CRLMC/1757/2026	DEBABRATA DAS VS	SASWATI SOUMYA SAHU VS	BANSADA /288 /2019 J.M.F.C,CHANDABALI(Bhadrak )

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69	D-CRLMC/14967/2026 CRLMC/1758/2026	STATE OF ODISHA SANGRAM KESHARI SUBUDHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GR/0000655/2019 BALUGAON P.S. /65 /2020 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000171/2020
70	D-CRLMC/15022/2026 CRLMC/1759/2026	ANSUMAN DAS VS ABHISEK TRADING CO.	ASUTOSH ROUT VS	// DISTRICT & SESSIONS JUDGE, BHAWA CRREV/0000019/2024
71	D-CRLMP/14505/2026 CRLMP/690/2026	SATYABAN BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	BEGUNIA P.S. /259 /2023 () //
72	D-CRLMP/13212/2026 CRLMP/691/2026	PARSURAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
73	D-CRLMP/12673/2026 CRLMP/692/2026	RASHMI MAHAPATRA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	KHANDAGIRI P.S. /351 /2026 () //
74	D-CRLMP/13213/2026 CRLMP/693/2026	NIRUPAMA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
75	D-CRLMP/15385/2026 CRLMP/694/2026	KRISHNA RANI DAS VS STATE OF ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// () //
76	D-CRLREV/14862/2026 CRLREV/391/2026	SHAMMULLAH @ MOHAMMED SHAMEEULLAH REHHMAN VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	BHAWANIPATNA TOWN /300 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000816/2024
77	D-CRLREV/15095/2026 CRLREV/392/2026	HEMANTA KUMAR DALAI VS KABERI JENA	USHARANI PATI VS	//0 J.M.F.C.,SORO(Baleshwar) DV M.C./0000157/2024
78	D-EXP/20867/2026 EXP/70/2026	NIRUPAMA MOHANTY @ JENA VS TAHASILDAR, KENDRAPARA	PRAFULLA KUMAR KAR VS	// () //
79	D-FAO/12617/2026 FAO/650/2026	D.M,NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS MITARANI KANDI	SUBRAT SATPATHY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000008/2021

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80	D-JCRLA/15622/2026 JCRLA/154/2026	SUKANTA KISAN VS STATE OF ODISHA	ADV. VS	MAHULPALI /73 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000026/2023
81	D-JCRLA/15628/2026 JCRLA/155/2026	PANCHANAN NAIK@PANCHU VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /385 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000115/2025
82	D-JCRLA/15632/2026 JCRLA/156/2026	LABA KHADIA VS STATE OF ODISHA	ADV. VS	HEMGIR /85 /2022 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000047/2022
83	D-JCRLA/15637/2026 JCRLA/157/2026	BHUNDA MAHALI VS STATE OF ODISHA	ADV. VS	KAPTIPADA /236 /2021 A.D.J.,UDALA(Mayurbhanj) ST/0000038/2025
84	D-JCRLA/15643/2026 JCRLA/158/2026	MADHABA SABAR VS STATE OF ODISHA	ADV. VS	KISINDA /32 /2022 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000070/2022
85	D-JCRLA/15649/2026 JCRLA/159/2026	ARUN@ARJUN BAGH VS STATE OF ODISHA	ADV. VS	JUJUMURA /18 /2008 A.D.J.,SAMBALPUR(Sambalpur) ST/0000015/2009
86	D-MACA/23685/2026 MACA/500/2026	RUMANA AAHAMAD VS PRAMOD KUMAR KEDIA	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000040/2024
87	D-MACA/23640/2026 MACA/501/2026	AUTHORIZED SIGNATORY , SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS MUKUTA TARAI	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000129/2023
88	D-MACA/658/2026 MACA/502/2026	DAMODAR PADHIHARI VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur ) Mac/0000058/2023
89	D-MACA/21067/2026 MACA/503/2026	SMRUTI SMITA SAHOO VS SAGAR SAMAL	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000075/2023
90	D-MACA/19955/2026 MACA/504/2026	THE NEW INDIA ASSURANCE CO. LTD.,ANDHRA PRADESH VS SATYABHAMA BISHI	SUBRAT SATPATHY VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000113/2017
91	D-MACA/19519/2026	THE MANAGER, (T.P. HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK	MOHAMMAD ALI KHAN	//

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	MACA/505/2026	VS SMRUTI RANJAN PARIDA	VS	1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000478/2021
92	D-MSA/19612/2026 MSA/24/2026	SPECTRUM PROPERTIES, GANJAM VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	DEEPALI MAHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000141/2024
93	D-RPFAM/23521/2026 RPFAM/150/2026	ANANYA PRIYADARSHINI BISWAL @ PRACHI BISWAL VS SOMNATH SAHU	DHIRENDRA KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000012/2024
94	D-RSA/23607/2026 RSA/268/2026	BASANTI MARNDI VS BALHI MARNDI	SOUGAT DASH VS	// A.D.J.,UDALA(Mayurbhanj) RFA/0000066/2025
95	D-RSA/16169/2026 RSA/269/2026	BHARATA AGRAWALA VS LAKSHMANA NAIK	PRASHANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BOUDH(O RFA/0000012/2018
96	D-RSA/17075/2026 RSA/270/2026	SRIKANTA KUMAR HOTA VS KABITA MANJARI KAR	RAJIV KUMAR MAHANTA VS	// DISTRICT & SESSIONS JUDGE,KEONJH RFA/0000012/2024
97	D-WA/23094/2026 WA/790/2026	SUBODH RANA @ SUBODH KUMAR RANA VS STATE OF ODISHA	SURYAKANTA DASH VS	// () //
98	D-WA/23688/2026 WA/791/2026	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// () //
99	D-WA/24503/2026 WA/792/2026	MD. AFSAR HOSSAIN VS STATE OF ORISSA	SIVA SANKAR CHAINI VS	// () //
100	D-WP(C)/24339/2026 WP(C)/16783/2026	LOPAMUDRA ROUT VS SANGRAM KESHARI DALAI	MD. GOLAM MADANI VS	// () //
101	D-WP(C)/24182/2026 WP(C)/16784/2026	RENUBALA BALIAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
102	D-WP(C)/7609/2026 WP(C)/16785/2026	SABITA RATH VS	SAROJANANDA MISHRA VS	// ()

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### CASES REGISTERED REPORT AS ON :25/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/22291/2026 WP(C)/16786/2026	STATE OF ODISHA SUKANTA MOHANTY VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// // ()
104	D-WP(C)/23466/2026 WP(C)/16787/2026	KHELAN NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
105	D-WP(C)/23477/2026 WP(C)/16788/2026	BANKI ANCHALIKA ADIBASI HARIJAN KALYAN PARISAD, BANKI,CUTTACK VS THE COMMISSIONER OF INCOME TAX(EXEMPTION), TELENGANA	PARTHA SARATHI MOHANTY VS	// () //
106	D-WP(C)/23126/2026 WP(C)/16789/2026	BICHITRA BHUSAN NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
107	D-WP(C)/7696/2026 WP(C)/16790/2026	BIPIN BHOI VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// () //
108	D-WP(C)/23586/2026 WP(C)/16791/2026	PUSPANJALI TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
109	D-WP(C)/23195/2026 WP(C)/16792/2026	PURUSHOTTAM HIKAKA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// () //
110	D-WP(C)/21355/2026 WP(C)/16793/2026	SANJAY KUMAR DEO VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
111	D-WP(C)/22425/2026 WP(C)/16794/2026	PRATYUS SAHOO VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //
112	D-WP(C)/24261/2026 WP(C)/16795/2026	SAGAR RANJAN ROUT VS STATE OF ODISHA	RASHMI RANJAN SATAPATHY VS	// () //
113	D-WP(C)/20472/2026 WP(C)/16796/2026	BALABATI PRADHAN VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //

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### CASES REGISTERED REPORT AS ON :25/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/22532/2026 WP(C)/16797/2026	MD. NASIM AKHTAR VS HINDUJA LEYLAND FINANCE, CHENNAI, TAMIL NADU	SOUMYAJYOTI BISWAL VS	// 0 //
115	D-WP(C)/21278/2026 WP(C)/16798/2026	TAYAB MAHAMMAD VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
116	D-WP(C)/23084/2026 WP(C)/16799/2026	BANALATA OJHA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
117	D-WP(C)/21769/2026 WP(C)/16800/2026	M/S SMV BEVERAGES PRIVATE LIMITED, NAGPUR VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
118	D-WP(C)/21386/2026 WP(C)/16801/2026	SAMARESH MANDAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
119	D-WP(C)/23566/2026 WP(C)/16802/2026	DR.RAJBALLAV MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
120	D-WP(C)/22668/2026 WP(C)/16803/2026	DAYANIDHI BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
121	D-WP(C)/22268/2026 WP(C)/16804/2026	RABINDRA KUMAR PANDA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
122	D-WP(C)/22719/2026 WP(C)/16805/2026	KELU CHARAN PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
123	D-WP(C)/23105/2026 WP(C)/16806/2026	TAPAN KUMAR MALIK VS ODISHA INFORMATION COMMISSION(SIC), BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
124	D-WP(C)/22285/2026 WP(C)/16807/2026	NILANCHAL DASH VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
125	D-WP(C)/22673/2026	SUBASH CHANDRA MISHRA	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16808/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/22286/2026 WP(C)/16809/2026	SIBARAM PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
127	D-WP(C)/23342/2026 WP(C)/16810/2026	SUBHASINEE KHARA VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
128	D-WP(C)/22682/2026 WP(C)/16811/2026	ABHIRAM MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
129	D-WP(C)/24074/2026 WP(C)/16812/2026	CHANDRAMA KUMARI DALABEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
130	D-WP(C)/22683/2026 WP(C)/16813/2026	ANANDA CHARAN MARNDI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
131	D-WP(C)/23119/2026 WP(C)/16814/2026	UDAY NATH KHATUA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
132	D-WP(C)/21991/2026 WP(C)/16815/2026	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
133	D-WP(C)/22648/2026 WP(C)/16816/2026	PURUSOTTAM MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
134	D-WP(C)/23253/2026 WP(C)/16817/2026	GHANASHYAM KANUNGO VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
135	D-WP(C)/23802/2026 WP(C)/16818/2026	KALYANI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
136	D-WP(C)/21957/2026 WP(C)/16819/2026	SHRIDHAR DAS VS	SOURAV DAS VS	// 0

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137	D-WP(C)/23123/2026 WP(C)/16820/2026	STATE OF ODISHA JAYANTI DAS VS	DURGA PRASAD JENA VS	// // 0
138	D-WP(C)/22722/2026 WP(C)/16821/2026	STATE OF ODISHA KRISHNA CHANDRA NAYAK VS	CHINMOY PATRA VS	// // 0
139	D-WP(C)/24201/2026 WP(C)/16822/2026	STATE OF ODISHA NIRANJAN SAHOO VS	LINGARAJ MOHANTY VS	// // 0
140	D-WP(C)/22700/2026 WP(C)/16823/2026	STATE OF ODISHA AKADASI MALI @ NAIK VS	DHANANJAYA MUND VS	// // 0
141	D-WP(C)/22727/2026 WP(C)/16824/2026	STATE OF ODISHA SULOCHANA MADALA VS	ARJUNA CHARANA BEHERA VS	// // 0
142	D-WP(C)/21978/2026 WP(C)/16825/2026	STATE OF ODISHA RAGHUNATH PRASAD NATH VS	BHUBANESWAR DASH VS	// // 0
143	D-WP(C)/22733/2026 WP(C)/16826/2026	STATE OF ODISHA RAJIBA SANDHA VS	AMIT PRASAD BOSE VS	// // 0
144	D-WP(C)/21984/2026 WP(C)/16827/2026	STATE OF ODISHA PURALIKA MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
145	D-WP(C)/22701/2026 WP(C)/16828/2026	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK SUKANTI NAIK VS	DHANANJAYA MUND VS	// // 0
146	D-WP(C)/24528/2026 WP(C)/16829/2026	STATE OF ODISHA GREWAL MINERAL AND METALS LLP, GURUGRAM, HARYANA VS	AMIT PATTNAIK VS	// // 0
147	D-WP(C)/23246/2026 WP(C)/16830/2026	UNION OF INDIA BEBINA BEHERA VS	RANI ROUT VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/22715/2026 WP(C)/16831/2026	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
149	D-WP(C)/21493/2026 WP(C)/16832/2026	NAMITA MAHAPATRA VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
150	D-WP(C)/22771/2026 WP(C)/16833/2026	RADHA KRUSHNA JENA VS THE CHIEF ENGINEER,NATIONAL HIGHWAYS AUTHORITY OF INDIA, ODISHA	BEDA PRAKASH PANDA VS	// 0 //
151	D-WP(C)/22792/2026 WP(C)/16834/2026	KASHYAP SETHI VS DISTRICT MANAGER, FOOD CORPORATION OF INDIA, SAMBALPUR	SASWATI MOHAPATRA VS	// 0 //
152	D-WP(C)/23310/2026 WP(C)/16835/2026	DHARANIDHAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
153	D-WP(C)/23301/2026 WP(C)/16836/2026	SANGRAM KESHARI PANDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
154	D-WP(C)/23308/2026 WP(C)/16837/2026	TRAHI ACHYUTA COLD STORAGE, BALASORE VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
155	D-WP(C)/22721/2026 WP(C)/16838/2026	KESHAB CHANDRA PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
156	D-WP(C)/23729/2026 WP(C)/16839/2026	DR. SATYAPRIYA DASH VS STATE OF ODISHA	VS	// 0 //
157	D-WP(C)/23357/2026 WP(C)/16840/2026	SAILASUTA DEVI VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
158	D-WP(C)/22982/2026 WP(C)/16841/2026	SWARNA PRAKASH RAUTRAY VS AUTHORISED OFFICER, AXIS BANK LTD., NAYAGARH	KABIRAJ PRADHAN VS	// 0 //
159	D-WP(C)/23516/2026	SATYAJIT BEHERA	SHASHI BHUSAN JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16842/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/16091/2026 WP(C)/16843/2026	SITIKANTHA MOHAPATRA @ SITIIKANTHA MAHAPATA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //
161	D-WP(C)/9467/2026 WP(C)/16844/2026	HDB FINANCIAL SERVICES LTD., KHURDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
162	D-WP(C)/20933/2026 WP(C)/16845/2026	SUDAM MUDULI VS STATE OF ODISHA	SHANTI RANJAN BEHERA VS	// 0 //
163	D-WP(C)/23112/2026 WP(C)/16846/2026	TAPAN KUMAR MALIK VS ODISHA INFORMATION COMMISSIONER(SIC), BHUBNESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
164	D-WP(C)/21707/2026 WP(C)/16847/2026	ASHOK KUMAR PATTANAIAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
165	D-WP(C)/23285/2026 WP(C)/16848/2026	AJIT GOLDAR VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
166	D-WP(C)/16849/2026 WP(C)/16849/2026	PUNJAB NATIONAL BANK VS STATE OF ODISHA	SUDHANSU SEKHAR PATI VS	// 0 //
167	D-WP(C)/23238/2026 WP(C)/16850/2026	PRAVATI MALLICK VS SUB-COLLECTOR, KENDRAPADA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
168	D-WP(C)/23192/2026 WP(C)/16851/2026	SAHADEV ROUTRAY VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
169	D-WP(C)/24622/2026 WP(C)/16852/2026	RASHMIREKHA PRUSTI VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
170	D-WP(C)/24607/2026 WP(C)/16853/2026	DESABHAKTA BHAGABAT PRASAD PRADHAN @ DESABHAKTA PRADHAN VS	MANAS RANJAN BAUG VS	// 0

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171	D-WP(C)/23001/2026 WP(C)/16854/2026	UNION OF INDIA SK. SADAM @ SK. SADAM HOSEN VS THE REVENUE DIVISIONAL COMMISSIONER (C.D.), ODISHA, CUTTACK	PRAVAT RANJAN SUTAR VS	// // ()
172	D-WP(C)/23006/2026 WP(C)/16855/2026	SIBA SANKAR MAHAPATRA @ SHIV SANKAR MAHAPATRA VS ODISHA GRAMYA BANK, RAYAGADA	GHANASHYAM MUDULI VS	// // ()
173	D-WP(C)/23994/2026 WP(C)/16856/2026	BABITA KUMARI KHORA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // ()
174	D-WP(C)/23125/2026 WP(C)/16857/2026	NIKUNJA KISHORE DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
175	D-WP(C)/23023/2026 WP(C)/16858/2026	GOBARDHAN TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// // ()
176	D-WP(C)/24588/2026 WP(C)/16859/2026	DEVASIS PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()
177	D-WP(C)/24097/2026 WP(C)/16860/2026	MANAS KUMAR DAS VS COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR	PRASANTA KUMAR DAS VS	// // ()
178	D-WP(C)/24599/2026 WP(C)/16861/2026	TANKADHARA MOHAPATRA VS STATE OF ODISHA	JYOTI PATNAIK VS	// // ()
179	D-WP(C)/23043/2026 WP(C)/16862/2026	BALARAM NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// // ()
180	D-WP(C)/24240/2026 WP(C)/16863/2026	CHHABINDRA NATH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// // ()
181	D-WP(C)/24584/2026 WP(C)/16864/2026	SUPRAKASH DAS VS UNION OF INDIA	SAPAN KUMAR PAL VS	// // ()

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182	D-WP(C)/23289/2026 WP(C)/16865/2026	SAIRAM APAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
183	D-WP(C)/24550/2026 WP(C)/16866/2026	M/S MANAS KUMAR NAYAK, KHORDHA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
184	D-WP(C)/22915/2026 WP(C)/16867/2026	BIKASH KUMAR SAHU VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	// 0 //
185	D-WP(C)/23237/2026 WP(C)/16868/2026	BHARATI PATTNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
186	D-WP(C)/23957/2026 WP(C)/16869/2026	SABITA BAGH VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
187	D-WP(C)/24414/2026 WP(C)/16870/2026	DR.DIPTIMAYEE JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
188	D-WP(C)/24559/2026 WP(C)/16871/2026	MANORANJAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
189	D-WP(C)/24457/2026 WP(C)/16872/2026	SIVA MAJHI VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
190	D-WP(C)/19512/2026 WP(C)/16873/2026	CHITTARANJAN MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
191	D-WP(C)/23958/2026 WP(C)/16874/2026	M/S.GURU GENERAL STORES, BOUDH VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
192	D-WP(C)/24544/2026 WP(C)/16875/2026	SADASHIBA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
193	D-WP(C)/23794/2026	SURYA KANTA PANDA	PITAMBAR PATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16876/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/22916/2026 WP(C)/16877/2026	WILDLEAD SERVICES PRIVATE LIMITED VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	// 0 //
195	D-WP(C)/24575/2026 WP(C)/16878/2026	RANJAN KUMAR GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
196	D-WP(C)/24553/2026 WP(C)/16879/2026	GAYA PRASAD PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
197	D-WP(C)/24546/2026 WP(C)/16880/2026	DIPTI RANJAN PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
198	D-WP(C)/24533/2026 WP(C)/16881/2026	DR.SANJIB KUMAR PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
199	D-WP(C)/24566/2026 WP(C)/16882/2026	SHREE SHREE JAGANNATH THAKURS SHREE MADAN MOHAN THAKUR BIJE NEJEGU VS STATE OF ODISHA	TANUJ KUMAR MISHRA VS	// 0 //
200	D-WP(C)/23115/2026 WP(C)/16883/2026	LABANYAMAYEE MOHAPATRA VS PRINCIPAL SECRETARY TO GOVT.DEPT. OF REVENUE AND DISASTER MANAGEMENT	GOPINATH MISHRA VS	// 0 //
201	D-WP(C)/23249/2026 WP(C)/16884/2026	SUJATA POTHAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
202	D-WP(C)/24530/2026 WP(C)/16885/2026	DR.SHANKAR RAM CHANDWANI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
203	D-WP(C)/24501/2026 WP(C)/16886/2026	DR. JYOTI PRASAD DASH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
204	D-WP(C)/24527/2026 WP(C)/16887/2026	SASHI BHUSAN DASH VS	NEELAKANTHA PANDA VS	// 0

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205	D-WP(C)/24535/2026 WP(C)/16888/2026	THE STATE OF ODISHA KADAMBINI BEHERA VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	// // ()
206	D-WP(C)/24526/2026 WP(C)/16889/2026	DR.PRABHASH KUMAR NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// // ()
207	D-WP(C)/24551/2026 WP(C)/16890/2026	PADMALOCHAN PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
208	D-ABLAPL/12099/2026 ABLAPL/5956/2026	JALI NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /117 /2026 () //
209	D-ABLAPL/13958/2026 ABLAPL/5957/2026	SUREN ROUT VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /51 /2026 () //
210	D-ABLAPL/14434/2026 ABLAPL/5958/2026	SURESH MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /108 /2026 () //
211	D-ABLAPL/14433/2026 ABLAPL/5959/2026	GANESH MATI VS STATE OF ODISHA	DASARATHI DASH VS	KHANDAPARA /302 /2024 () //
212	D-ABLAPL/14493/2026 ABLAPL/5960/2026	MANORANJAN GOCHHAYAT @ GOCHCHAYAT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /134 /2026 () //
213	D-ABLAPL/14556/2026 ABLAPL/5961/2026	ADHIRA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /110 /2022 () //
214	D-ABLAPL/14775/2026 ABLAPL/5962/2026	BAMADEB MALIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /125 /2023 () //
215	D-ABLAPL/14577/2026 ABLAPL/5963/2026	SAMIM KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JAJPUR SADAR /144 /2026 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/15202/2026 ABLAPL/5964/2026	SANJEET BAGH @ HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /159 /2025 () //
217	D-ABLAPL/14787/2026 ABLAPL/5965/2026	MAHESWAR BARIK VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /200 /2026 () //
218	D-ABLAPL/15209/2026 ABLAPL/5966/2026	SOM PRAKASH ROSHAN KESHARI PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	SONEPUR /98 /2026 () //
219	D-ABLAPL/14866/2026 ABLAPL/5967/2026	PRAMILA MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /176 /2026 () //
220	D-ABLAPL/15225/2026 ABLAPL/5968/2026	BRIJKISHOR YADAV @ BRIJKISHOR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /350 /2025 () //
221	D-ABLAPL/14839/2026 ABLAPL/5969/2026	BINOD SAMAL @ BISWOJIT MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KUJANGA /131 /2026 () //
222	D-ABLAPL/10759/2026 ABLAPL/5970/2026	KRUTIBASH MALIK @ PIKUNU MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KHANTAPADA /108 /2026 () //
223	D-ABLAPL/14961/2026 ABLAPL/5971/2026	SANJAY NAHAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /15 /2026 () //
224	D-ABLAPL/15226/2026 ABLAPL/5972/2026	DEBI PRASAD PANDA VS STATE OF ODISHA(VIG.)	SAROJA KANTA SAMAL VS	CUTTACK VIGILANCE /3 /2026 () //
225	D-ABLAPL/15292/2026 ABLAPL/5973/2026	GHANASHYAM LENKA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /136 /2026 () //
226	D-ABLAPL/15129/2026 ABLAPL/5974/2026	SOHAIL KHAN @ MD SOHAIL VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /366 /2026 () //
227	D-ABLAPL/15132/2026	BHAJAHARI MURMU	KULDEEP MOHANTY	BAISINGA /196 /2026

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	ABLAPL/5975/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/13989/2026 ABLAPL/5976/2026	KRUSHNA PRASAD MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	KHURDA MODEL /226 /2026 () //
229	D-ABLAPL/15227/2026 ABLAPL/5977/2026	SK. SAJID ALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /233 /2026 () //
230	D-ABLAPL/15048/2026 ABLAPL/5978/2026	PRAMOD @ PRAMODA KUMAR SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /125 /2026 () //
231	D-ABLAPL/14239/2026 ABLAPL/5979/2026	PADMA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /18 /2026 () //
232	D-ABLAPL/15228/2026 ABLAPL/5980/2026	RAHUL @ SK SARFARAZ VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /134 /2026 () //
233	D-ABLAPL/15230/2026 ABLAPL/5981/2026	BRIJKISHOR YADAV @ BRIJKISHOR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /418 /2025 () //
234	D-ABLAPL/15079/2026 ABLAPL/5982/2026	JITENDRA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 () //
235	D-ABLAPL/15339/2026 ABLAPL/5983/2026	SUBASH SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HANDAPA /179 /2026 () //
236	D-ABLAPL/15082/2026 ABLAPL/5984/2026	NITESH KUMAR MAHTO VS STATE OF ODISHA	ANAND JENA VS	CHAULIAGANJA / /0 () //
237	D-ABLAPL/15371/2026 ABLAPL/5985/2026	GANESH SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	BIRMAHARAJPUR /61 /2026 () //
238	D-ABLAPL/15117/2026 ABLAPL/5986/2026	SUMATI SAHOO VS	JAYANTA KUMAR MAJHI VS	SIMULIA /165 /2026 ()

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239	D-ABLAPL/15296/2026 ABLAPL/5987/2026	STATE OF ODISHA LIO LALATENDU DEHURY VS	SATYAM DAS PATTANAIAK VS	// CHAMPUA /143 /2026 ()
240	D-ABLAPL/15297/2026 ABLAPL/5988/2026	STATE OF ODISHA LIO LALATENDU DEHURY VS	SATYAM DAS PATTANAIAK VS	// CHAMPUA /49 /2026 ()
241	D-ABLAPL/15121/2026 ABLAPL/5989/2026	STATE OF ODISHA SUSHANT KOKATE VS	PRANAB RANJAN CHHATOI VS	// NISCHINTAKOILI /119 /2026 ()
242	D-ABLAPL/15395/2026 ABLAPL/5990/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /356 /2025 ()
243	D-ABLAPL/15142/2026 ABLAPL/5991/2026	STATE OF ODISHA MAHESWAR SWAIN @ DHARAMA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /113 /2022 ()
244	D-ABLAPL/14616/2026 ABLAPL/5992/2026	STATE OF ODISHA TIRTHABASI BEHERA @ SURESH BEHERA VS	AMIT PRASAD BOSE VS	// BELPARA /112 /2026 ()
245	D-ABLAPL/15200/2026 ABLAPL/5993/2026	STATE OF ODISHA MAHESWAR NAIK VS	BIRAJA PRASAD NANDA VS	// KANIHA /64 /2026 ()
246	D-ABLAPL/15396/2026 ABLAPL/5994/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /342 /2025 ()
247	D-ABLAPL/15397/2026 ABLAPL/5995/2026	STATE OF ODISHA DON BULLET NAYAK VS	RANI ROUT VS	// NANDIPADA /351 /2025 ()
248	D-ABLAPL/15232/2026 ABLAPL/5996/2026	STATE OF ODISHA G. MAHENDRA REDDY VS	KURESH PRASAD DASH VS	// BELLAGUNTHA /224 /2026 ()
249	D-ABLAPL/15398/2026 ABLAPL/5997/2026	STATE OF ODISHA DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	// NANDIPADA /355 /2025 () //

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250	D-ABLAPL/15399/2026 ABLAPL/5998/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /350 /2025 () //
251	D-ABLAPL/15242/2026 ABLAPL/5999/2026	BISHNU PRASAD SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /233 /2026 () //
252	D-ABLAPL/15400/2026 ABLAPL/6000/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /354 /2025 () //
253	D-ABLAPL/15403/2026 ABLAPL/6001/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /349 /2025 () //
254	D-ABLAPL/15331/2026 ABLAPL/6002/2026	SEMA DIGAL VS STATE OF ODISHA	MAHES DAS VS	PHULBANI SADAR /108 /2020 () //
255	D-ABLAPL/15404/2026 ABLAPL/6003/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /353 /2025 () //
256	D-ABLAPL/15334/2026 ABLAPL/6004/2026	RAMESH NAYAK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /468 /2025 () //
257	D-ABLAPL/15405/2026 ABLAPL/6005/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /348 /2025 () //
258	D-ABLAPL/15336/2026 ABLAPL/6006/2026	GANESH KUMAR DAS @ GANESH DAS @ MUNA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000122/2026
259	D-ABLAPL/15215/2026 ABLAPL/6007/2026	RINKU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /195 /2026 () //
260	D-ABLAPL/15342/2026 ABLAPL/6008/2026	TAPAN KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	SEVATI SOREN VS	CUTTACK VIGILANCE /18 /2026 () //
261	D-ABLAPL/15259/2026	SUBHENDU SEKHAR BHOI	SK. ZAFARULLA	BONTH /118 /2024

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	ABLAPL/6009/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/12461/2026 ABLAPL/6010/2026	RANJIT PARIDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	NIALI /184 /2012 () //
263	D-ABLAPL/15265/2026 ABLAPL/6011/2026	ASHU @ ASHISH KUMAR RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /238 /2026 () //
264	D-ABLAPL/13878/2026 ABLAPL/6012/2026	HIMANSU MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	JALESWAR /235 /2020 () //
265	D-ABLAPL/14053/2026 ABLAPL/6013/2026	FATHER OF THE INFORMANT VS STATE OF ODISHA	AJAYA KUMAR JENA VS	KUJANGA /116 /2026 () //
266	D-ABLAPL/15458/2026 ABLAPL/6014/2026	SK. SHAYRIYAZ NOOR VS STATE OF ODISHA	BISWANATH CHHOTARAY VS	BANKI /206 /2026 () //
267	D-ABLAPL/14736/2026 ABLAPL/6015/2026	PRABHAKAR BARIK VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /200 /2026 () //
268	D-ABLAPL/15470/2026 ABLAPL/6016/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	CAPITAL P.S. /219 /2026 () //
269	D-ABLAPL/15248/2026 ABLAPL/6017/2026	SAMIR PRADHAN @ SAMEER PRADHAN @ TANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /210 /2026 () //
270	D-ABLAPL/15348/2026 ABLAPL/6018/2026	SEMA DIGAL VS STATE OF ODISHA	MAHES DAS VS	PHULBANI SADAR /99 /2022 () //
271	D-ABLAPL/15475/2026 ABLAPL/6019/2026	ARUNA KUMAR DASH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	JAGATSINGPUR /213 /2026 () //